

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15745/2018

(Arising out of impugned final judgment and order dated 18-05-2018 in SA No. 137/2018 passed by the High Court Of Judicature At Allahabad)

SATYA PRAKASH DUBEY

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF EDUCATION & ORS.

Respondent(s)

IA No. 83875/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 127899/2018 - EXEMPTION FROM FILING O.T.

IA No. 83874/2018 - EXEMPTION FROM FILING O.T.)

Date : 09-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Manoj K. Mishra, AOR
Mr. Himanshu Shekhar Tripathi, Adv.
Mr. Umesh Dubey, Adv.
Ms. Pooja Agarwal, Adv.
Mr. Vishal, Adv.
Ms. Madhulika, Adv.
Ms. Vuzmal Nehru, Adv.

For Respondent(s) Mr. F. I. Choudhury, AOR

Mr. S.R. Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Ajay Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Anurag Singh, Adv.
Mr. Dhroov Kumar Singh, Adv.
Ms. Swapnil Singh, Adv.
Mr. Mitr Rao, Adv.
Mr. Ankur Yadav, AOR
Mr. Pawan Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(DEEPAK JOSHI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR